

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 1/73(4)/NCLT/AHM/2017

Coram:


Present: Hon'ble Mr. **BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Meena Subhash Kulkarni & Ors.
V/s.
Neesa Agritech & Food Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Jaimin R. Dave	Advocate	Petitioner	
2.	Ravish Bhatt	Advocate	Respondent/Applicant	

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

Reply is filed.

List the matter on hearing on 25.07.2017 along with CP 11/2016


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of May, 2017.